

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 123

Company Appeal-212(ND)2022

IN THE MATTER OF:

M/s. Three C Infratech Pvt. Ltd.

... Applicant/Petitioner

Versus

ROC

...

Respondent

Under Section: 252 (1) Comp. Act.

Order delivered on 06.06.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

List on 07.06.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**